

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).26825/2011

STATE OF U.P.

Petitioner(s)

VERSUS

KUMAUN STONE CURSHER ASSOCIATION &ORS.

Respondent(s)

Date: 16/12/2011 This Petition was called on for hearing today.

For Petitioner(s) Ms. Shweta Garg,Adv.  
Mr. Kamlendra Mishra,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Await return of notice.  
List the matter on 3.2.2012.

(SUNIL THOMAS)  
Registrar